

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 13.07.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 784/2009	O.S 94/2015
2. O.S. 570/2011	O.S 494/2015
2. O.S. 976/2014	O.S 972/2015
HEARING	HEARING
4. O.S 542/2011	O.S 1606/2012
5. O.S 1330/2013	O.S 838/2013
6. O.S 148/2015	O.S 886/2013
7. O.S 134/2017	O.S 314/2018
8. O.S 630/2018	O.S 448/2020
9. O.S 1020/2018	O.S 762/2014
10. O.S 1442/2018	O.S 1054/2015

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
09.07.2020 issued by Hon'ble High Court of Karnataka.